



NATIONAL LEGAL SERVICES AUTHORITY

राष्ट्रीय विधिक सेवा प्राधिकरण

Ministry of Law & Justice, Govt. of India

कानून एवं विधि मंत्रालय, भारत सरकार

B-Block, Ground Floor, Administrative Buildings Complex, Supreme Court of India, New Delhi-110001

बी-ब्लॉक, भूतल, एडमिनिस्ट्रेटिव बिल्डिंग्स कॉम्प्लेक्स, सुप्रीम कोर्ट ऑफ़ इंडिया, नई दिल्ली -110001

Double Storey Building, 26, Jaisalmer House, Mansingh Road, New Delhi-110011.

डबल स्टोरी बिल्डिंग, 26, जैसलमेर हाउस, मानसिंह रोड, नई दिल्ली-110011

File No.: A/02/2025-NALSA

Dated: 09.10.2026

NOTICE

Subject: Extension of last date for receipt of applications for filling up of 12 posts in National Legal Services Authority on deputation basis-reg.

Reference is invited to this Authority's Vacancy Circular No. A/02/2025-NALSA dated September 10, 2026, inviting applications for filling up of following **12 (Twelve)** posts in National Legal Services Authority (NALSA), New Delhi on deputation basis:

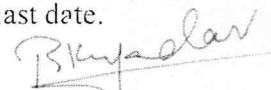
S. No.	Name of Post	No. of Posts	Pay Level (7th CPC)
1.	Assistant Legal Aid Advisor	01	Level-11 (₹ 67,700 – ₹ 2,08,700)
2.	Accounts Officer	01	Level-10 (₹ 56,100 – ₹ 1,77,500)
3.	Superintendent (Legal)	01	Level-8 (₹ 47,600 – ₹ 1,51,100)
4.	Superintendent (IT)	01	Level-8 (₹ 47,600 – ₹ 1,51,100)
5.	Assistant Accounts Officer	01	Level-8 (₹ 47,600 – ₹ 1,51,100)
6.	Assistant Section Officer	01	Level-7 (₹ 44,900 – ₹ 1,42,400)
7.	Assistant (Legal)	02	Level-7 (₹ 44,900 – ₹ 1,42,400)
8.	Senior Secretariat Assistant	02	Level-4 (₹ 25,500 – ₹ 81,100)
9.	Stenographer Grade 'D'	01	Level-4 (₹ 25,500 – ₹ 81,100)
10.	Assistant Librarian	01	Level-4 (₹ 25,500 – ₹ 81,100)

2. The last date for receipt of duly completed applications in the prescribed format, along with attested copies of ACRs for the last five years and Vigilance Clearance, is hereby extended up to:

October, 31, 2026 (Saturday)

3. Applications received after the extended last date will not be entertained under any circumstances.

4. All Govt. Ministries/Department/Organisations are requested to give wide circulation to this Notice and to forward the applications of eligible and willing officers whose services can be spared immediately, so as to reach this Authority on or before the extended last date.


(Rajeev Kumar Yadav)
Deputy Secretary